

Government of Jammu and Kashmir,
Home Department,
Civil Secretariat, J&K.

Notification

Jammu, the 1st February, 2024

S.O 79.-In exercise of the powers conferred under sub-section (1) of Section 9 of the Manoeuvres, Field Firing And Artillery Practice Act, 1938, the Government of Jammu and Kashmir hereby define the area comprising 10 Kanals falling under Khasra No.251 situated at village Bathur (BOP Golepattan), Tehsil and Sub Division Marh, District Jammu, J&K, as an area for the purpose of carrying out periodically 'Small Arms Field Firing' for Border Security Force (BSF) for a period of ten (10) years w.e.f the date of issuance of this notification.

By order of the Government of Jammu and Kashmir.

Sd/-
(R.K. Goyal)IAS,
Financial Commissioner/
Additional Chief Secretary.

No.HOME-LA/1/2024(CC:7377834)

Dated: 01.02.2024

Copy to the:

1. Principal Secretary to the Hon'ble Lt. Governor, J&K.
2. Secretary to the Government, Revenue Department.
3. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (W 7 S.C).
4. Divisional Commissioner, Jammu. He is requested to ensure compliance of sub-section (4) of section 9 of the Act ibid and furnish action taken report to the Government.
5. Director, Information, J&K with the request to publish the notification in at least two leading local daily newspapers.
6. Director, Archives, Archaeology and Museums, J&K.
7. Deputy Commissioner, Jammu. He is requested that the Notice be given wide Publicity in and around the notified area.
8. Senior Superintendent of Police, Jammu.
9. General Manager, Ranbir Government Press, Jammu. He is requested to publish the notification in the Government Gazette.
10. Private Secretary to the Chief Secretary, J&K.

11. Private Secretary to Financial Commissioner (ACS) Home.
12. I/c Website, Home Department.
13. Notifications/Stock File.

Copy also the:

1. Joint Secretary (JKL), Ministry of Home Affairs, GoI.
2. Inspector General, BSF, J&K, Bantalab Jammu.
3. Deputy Inspector General, BSF, Sector Headquarter, Indreshwar Nagar, Miran Sahib, Jammu.


(Rouf Ahmad Lone)JKAS, 01-2-24

Under Secretary to the Government.